

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
Appeal-62/252/ND/2023
New RA-07/2024

IN THE MATTER OF:

Smt. Seema Goel ... **Appellant**
{AJR Management Consultants Pvt. Ltd.}
Versus

RoC & Anr. ... **Respondent**

Under Section: 252(1)

Order delivered on 08.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. Saurabh Kalia, Adv. Neeraj Sharma, Adv.
Aman Sharma in IA-1612/2024.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-07/2024: The reply stated to have been filed by the RoC is not reflected on DMS/e-portal of this Tribunal. The RoC is directed to ensure that the reply is uploaded on DMS. Let a copy of this order be send to RoC.

List on 10.06.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)